

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR**  
**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 12-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SESSIONS CASE	100450/2007	State CBI EOW MUMBAI Vs Manoj Ramesh Mehta	SPP
2	SPL CASE CBI	100097/2011	CBI EOW MUMBAI Vs Vijay Nanalal Sheth @ Vanraj Narshi Shah	
3	SPL CASE CBI	100064/2012	The State CBI EOW Mumbai Vs Shree steel Corporation and 6 other	
4	SPL CASE CBI	100028/2014	The State CBI EOW Vs Anup Vijay Sheth and ors.	
5	SPL CASE CBI	100001/2017	The State CBI EOW Vs Pragesh Pravanchandra Mehta and others	
<b><u>COMPLIANCE</u></b>				
6	MISC APPLN CBI	100443/2020	CBI,EOW Vs Hazel Fernandiz	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>ARGUMENTS</u></b>				
1	SPL CASE CBI	100021/2002	CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS.	SPP GONSALVIS
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100028/2005	CBI EOW MUMBAI Vs Krishan Kumar Gupta	SPP Mr. Mahamane  Adv. Bhave
<b><u>HEARING</u></b>				
3	SPL CASE CBI	100004/2018	The State of CBI, EOW Vs Ashok Kumar Singh and others 3	
<b><u>EVIDENCE PART HEARD</u></b>				
4	SPL CASE CBI	100109/2013	The State CBI EOW Vs Nikhil Girish Patt and and anr.	

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**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 14-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100024/2005	CBI EOW MUMBAI Vs Toufiq Haji Gaffar	SPP
2	SPL CASE CBI	100004/2006	CBI EOW MUMBAI Vs Vinaykumar so. Mastanchand	SPP
<b><u>ARGUMENTS</u></b>				
3	CRI APPEAL	101081/2014	Ms. Rasiklal Kantilal and Co., Rasiklal Manilal Shah and Anr. @ MA 354414 @ BA 290714- Applicants Vs The State of Maharashtra and M. K. Rajgopalan Respondents	Girish Kulkarni
4	CRI APPEAL	100479/2017	Tapan Shah @ MA 1338/17 @ BA 1104/17 - Applicant Vs Union of India - Respondent	Prakash H. Israni
<b><u>HEARING</u></b>				
5	CRI APPEAL	100474/2017	Rajesh Shah@MA-1323-17,- A-1094-17- Aplnt. Vs Union of India - C.B.I., ACB - Respdt.	Dr. Sai Kumar Pathrudum

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**COURT 47 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 15-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>CHARGE</u></b>				
1	SPL CASE CBI	100135/2009	State of CBIEOWMUMBAI Vs Ashokkumar M Jhanwar Others	
<b><u>HEARING</u></b>				
2	SPL CASE CBI	100035/2017	CBI EOW Vs Rajendra Maruti Magar@Rahulraj Marutirao Deshmukh@Rajendra Marutrao Patil and others Prop. M/s. Col	
<b><u>CHARGE</u></b>				
3	SPL CASE CBI	100112/2017	The State of CBI, EOW Vs Dr. Anand Prakash Mittal	
4	SPL CASE CBI	100006/2018	The State of CBI, EOW Vs M/s. Asha Exim Apperels Pvt. Ltd. and others	
<b><u>ORDER</u></b>				
5	MISC APPLN CBI	101614/2019	The CBI ACB Vs Ashok Kumar Dhabhai and Others	

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**Criminal Cause List Dated 16-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100099/2015	The State CBI EOW Vs Mohammed Fasihuddin and others	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100039/2012	The State CBI STF Mumbai Vs Footermal H.Jain and other 3	
3	SPL CASE CBI	100100/2012	The State CBI EOW Vs Roshal Electrical company pvt.ltd. and 4 other	
<b><u>HIGH COURT STAYED</u></b>				
4	SPL CASE CBI	100091/2011	The State CBI EOW MUMBAI Vs Ashoke Kumar Banerjee and Ors	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100138/2009	StateCBI EOW MUMBAI Vs Nandkumar V. Choudhary Others	
<b><u>REPLY/SAY</u></b>				
2	SPL CASE CBI	100133/2009	State of CBI EOW MUMBAI Vs Sunil Bherumal Mansinghani Others	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE CBI	100104/2014	The State of Maharashtra Vs Chandan Lunawat and others	

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